

Court – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 105 of 2011

Dated: 7th May, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

JSW Energy Limited

... Appellant(s)

Versus

**Maharashtra State Electricity Distribution
Co. Ltd. & Anr.**

....Respondent(s)

Counsel for the Appellant(s):

**Mr. M.G. Ramachandran
Mr. Anand K. Ganesan**

Counsel for the Respondent(s):

**Ms. Deepa Chawan for R.1
Mr. Abhishek Mitra**

ORDER

We have heard the learned counsel for the Respondent for some time. Post the matter for further hearing on **23.05.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/vs